

[Sh. Mohan Singh]

15.42 hrs

beg to move for leave to introduce a Bill to establish and maintain a teaching and residential University at Allahabad and for matters connected therewith.

**CONSTITUTION (AMENDMENT) BILL \*****(Amendment of Article 174)**

[English]

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to establish and maintain a teaching and residential University at Allahabad and for matters connected therewith."

SHRI MOHAN SINGH (Deoria): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: the question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted*

SHRI MOHAN SINGH: I introduce the Bill.

*The motion was adopted.*

15.41 1/2 hrs

SHRI MOHAN SINGH: I introduce the Bill

**MERCY KILLING BILL \***

[English]

DR. VASANT NIWRWTII PAWAR (Nasik): Sir, I beg to move for leave to introduce a Bill to provide for mercy killing of persons who have become completely invalid and bed-ridden or are suffering from an incurable disease.

15.42 1/2 hrs

**CONSTITUTION (AMENDMENT) BILL \*****(Amendment of Eighth Schedule)**

[Translation]

MR. CHAIRMAN: The question is:

" That leave be granted to introduce a Bill to provide for mercy killing of persons who have become completely invalid and bed-ridden or are suffering from an incurable disease."

PROF RASA SINGH RAWAT (Ajmer): Sir, I beg to move that leave be granted to introduce a Bill further to amend the Constitution of India.

[English]

MR. CHAIRMAN: The question is:

" That leave be granted to introduce a Bill further to amend the Constitution of India"

*The motion was adopted.*

SHRI MOHAN SINGH: I introduce the Bill.

*The motion was adopted.*